

Calcutta High Court - Appellate Side

JUSTICE/JUSTICE

Scrutiny List

As on Date 25-05-2021

S.No.	Case Type	Filing No.	Compliance by Date	Reason for Compliance
1	CRA	213/2021	15-06-2021	Other Objection:- 1. PETITIONER MOBILE NO. NOT GIVEN
2	WPA	10586/2021	15-06-2021	Other Objection:- SYNOPSIS, LIST OF DATES ARE ABSENT
3	WPA	10589/2021	15-06-2021	Other Objection:- 1. ABSENCE OF ADVOCATES MOBILE PHONE NO. 2. SHORT LIST OF DATES AND SYNOPSIS EXCEED 2 PAGES.
4	WPA	10590/2021	15-06-2021	Other Objection:- 1. ABSENCE OF PETITIONERS MOBILE NO. 2. SYNOPSIS AND SHORT LIST OF DATES EXCEED 2 PAGES. 3. ABSENCE OF AFFIDAVIT. 4. ABSENCE OF AFFIDAVIT OF COMPETENCY.
5	WPA	10591/2021	15-06-2021	Other Objection:- 1. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING).
6	WPA	10592/2021	15-06-2021	Other Objection:- 1. ABSENCE OF PETITIONERS MOBILE NO. 2. ABSENCE OF SYNOPSIS AND SHORT LIST OF DATES(IN 2 PAGES).
7	CO	1198/2021	15-06-2021	Other Objection:- 1. ABSENCE OF PETITIONERS MOBILE PHONE NO.
8	CO	1199/2021	15-06-2021	Other Objection:- 1. ABSENCE OF PETITIONERS MOBILE PHONE NO. 2. LIST OF DATES AND SYNOPSIS OF THE CASE EXCEED 2 PAGES.

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9	CRR	1335/2021	15-06-2021	Other Objection:- SIGNATURE AND SEAL OF COMMISSIONER IS MISSING
10	CRR	1338/2021	15-06-2021	Other Objection:- 1. PETITIONER MOBILE NO., CONNECTED CASE NO NOT GIVEN IN FORM-A. 2.WRONG ADDRESSING OF HONBLE CHIEF JUSTICE (ACTING) 3.COPY OF ORDER DATED 19/4/2021 IN COMPLAINT CASE 1959/2020 NOT ATTACHED.
11	CRM	3830/2021	15-06-2021	Other Objection:- COPY OF THE ORDER OF THE LD. ACJM, KATWA DT. 13-05-2021 IS NOT ATTACHED
12	CRM	3831/2021	15-06-2021	Other Objection:- 1. COPY OF THE CASE NO CRM 3451/2015 IS ABSENT 2. NOTARY STAMP IS ABSENT ON EVERY PAGE OF PETITION 3. PETITIONER PHONE NO NOT GIVEN
13	CRM	3832/2021	15-06-2021	Other Objection:- 1 NOTARY STAMP IS ABSENT ON EVERY PAGE OF THE PETITION AND ALSO ON THE I.D PROOF 2. WRONG NAME AND ADDRESSING OF THE HONBLE RAJESH BINDAL CHIEF JUSTICE
14	CRM	3835/2021	15-06-2021	Other Objection:-

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15	CRM	3841/2021	15-06-2021	<p>1.PETITIONER MOBILE NO. IS MISSING IN FORM-A. 2.ACT(s) IS MISSING IN FORM-A. 3.WRONG ADDRESSING OF HONBLE CHIEF JUSTICE (ACTING). 4.COPY OF ONLINE SERVICE TO PUBLIC PROSECUTOR NOT ATTACHED. 5. AFFIDAVIT PAGE IS MISSING.</p> <p>Other Objection:-</p> <p>1. INCOMPLETE POSTAL ADDRESS OF PETITIONER 2.NO WELFARE LOGO STAMP IS ATTACHED WITH VAKALATNAMA</p>
16	CRM	3842/2021	15-06-2021	<p>Other Objection:-</p> <p>1. PETITIONER MOBILE NO AND AGE MISSING IN FORM-A. 2. COPY OF ONLINE SERVICE TO PUBLIC PROSECUTOR NOT ATTACHED. 3. AFFIDAVIT PAGE IS MISSING. 4. ACCEPTANCE OF VAKALATNAMA IS MISSING</p>
17	CRM	3843/2021	15-06-2021	<p>Other Objection:-</p> <p>1. ABSENCE OF PETITIONERS MOBILE PHONE NO. 2. COPY OF ONLINE SERVICE TO THE LD. P.P. NOT ATTACHED.</p>
18	CRM	3844/2021	15-06-2021	<p>Other Objection:-</p> <p>1. PETITIONER MOBILE NO., SUBJECT CATEGORY CODE, SUB GROUP, CASE STAGE CODE, SIGNATURE OF ADVOCATE IS MISSING IN FORM-A. 2. COPY OF ONLINE SERVICE TO PUBLIC PROSECUTOR NOT ATTACHED. 3.ACCEPTANCE OF VAKALATNAMA IS MISSING.</p>
19	CRM	3845/2021	15-06-2021	<p>Other Objection:-</p>

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20	CRM	3847/2021	15-06-2021	1. ABSENCE OF PETITIONERS MOBILE PHONE NO. 2. COPY OF ONLINE SERVICE TO THE LD. P.P. NOT ATTACHED. Other Objection:- 1. ABSENCE OF PETITIONERS MOBILE PHONE NO. 2. COPY OF ONLINE SERVICE TO THE LD. P.P. NOT ATTACHED. 3. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE(ACTING). 4. COPY OF THE ORDER OF THE LD. CJM, PURBA BARDHAMAN DATED 22.04.2021 HAS NOT BEEN ATTACHED.
21	CRM	3848/2021	15-06-2021	Other Objection:- 1. PETITIONER MOBILE NO NOT GIVEN IN FORM-A. 2. COPY OF ONLINE SERVICE TO PUBLIC PROSECUTOR NOT ATTACHED
22	CRM	3853/2021	15-06-2021	Other Objection:- 1. NO ADVOCATE WELFARE LOGO STAMP ATTACHED WITH THE VAKALATNAMA 2. WRONG ADDRESSING OF THE HONBLE RAJESH BINDAL CHIEF JUSTICE (ACTING)
23	MAT	568/2021	15-06-2021	Other Objection:- ORIGINAL CERTIFIED COPY NOT ATTACHED WITH PETITION
24	WPA(P)	153/2021	15-06-2021	Other Objection:-

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1. SYNOPSIS AND LIST OF DATES ARE MORE THAN TWO PAGES 2. WRONG ADDRESSING OF THE HONBLE RAJESH BINDAL, CHIEF JUSTICE (ACTING) 3.SIGNATURE IS NOT DONE AT ZERO PAGE AND FRONT PAGE OF SECOND JUDGES COPY